

TO BE PUBLISHED IN THE PART II SECTION 3(11) OF THE
GAZETTE OF INDIA
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

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New Delhi, the 27th April, 1987.

NOTIFICATION
(INCOME TAX)

No. 7260 (P.No.261/10/87-ITJ) : In exercise of the powers conferred by sub-section (1) of Section 121A of the Income-tax Act, 1961 (43 of 1961) and in supersession of all notifications issued earlier, the Central Board of Direct Taxes hereby directs that the Commissioner of Income-tax (Appeals), Kanpur shall perform his functions in respect of such persons or classes of persons and all such areas as assessed to Income-tax or Sur-tax or Interest-tax in the Income-tax Wards, Circles, Districts and Ranges specified in the Col 2 and 3 as are aggrieved by any orders appealable mentioned in clauses (a) to (h) of sub-section (2) of Section 246 of Income-tax Act, 1961 in sub-section (1) of Section 11 of Companies (Profits) Surtax Act, 1964 (7 of 1964) and in sub-section (1) of Section 15 of the Interest Tax Act, 1974 (45 of 1974) and also in respect of such persons or classes of persons as the Board has directed or may direct in future in accordance with the provisions of clause (1) of sub-section (2) of Section 246 of the Income-tax Act, 1961.

SCHEDULE

Charges with Headquarters	Income-tax Wards/ Circles/Districts	Range of IACs
1	2	3
1. Commissioner of Income-tax, (Appeals), Kanpur.	1. Central Circles, Kanpur (all wards). 2. Circle-I, (all wards), Kanpur. 3. Circle-II (all wards), Kanpur. 4. Cir. III, (All Wards), Kanpur. 5. Salary Cir. (all wards) 6. Banda Circle. 7. Company Cir. A&B Ward, Kanpur. 8. SIC-B-I, Kanpur & SIC-B-II, Kanpur.	1. IAC-Asstt. R-I, Kanpur. 2. IAC-Asstt. R-II, Kanpur. 3. IAC-A-Range, Kanpur. 4. IAC-B-Range, Kanpur. 5. IAC-C Range, Kanpur. 6. IAC (Central) Range, Kanpur.